

**CC NO. 54/2019/
CBI VS. M/S OCCASION SILVER PVT. LTD. & OTHERS**

22.09.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Ld. PP for CBI along with IO Inspector M. K. Singh in person.

Accused Kapil Gupta, Raj Kumar Gupta, R. K. Dubey, Ashok Kumar Gupta and T. Sreekanthan are present on bail.

Accused Kapil Gupta also representing accused company M/s Occasion Silver.

Sh. Kuldeep Gola, Adv. for accused company Occasion Silver, Kapil Gupta and Raj Kumar Gupta.

Ms. Stuti Gujaral, Adv. for accused R.K. Dubey and T. Sreekanthan.

Sh. Tushar Aggarwal and Sh. Vikram Panwar, Adv. for accused Ashok Kumar Gupta.

Sh. P. B. Srinivasan and Sh. Avinash Mohapatra, Adv. for accused V. S. Krishna Kumar.

Accused V. S. Krishna Kumar is absent.

An application was sent on whatsapp to the Reader of the Court by the counsel for accused V. S. Krishna Kumar for exemption of the accused from personal appearance through video conferencing. Personal appearance of accused V. S. Krishan Kumar through video conferencing is exempted for today only through his counsel, who is present.

RKSharma

An application has been sent by the IO of the case on the email of the Court for placing on record the sanction order in respect of the accused Upender Dubey. Alongwith the application, one list of witnesses and one list of documents containing the sanction order has also been filed. The copies of the documents and list of witnesses be supplied to all the counsels of the accused persons by the Reader of the Court.

RKS

Arguments heard on the application. Record perused.

Under the facts and circumstance of the case, **the application is allowed.** The list of witnesses and list of documents filed by the IO are taken on record.

Arguments heard on the aspect of cognizance of the offences against the accused Upender Dubey.

Record Perused.

Cognizance is taken against accused Upender Dubey. He be summoned by sending summons on his whatsapp number and email address. It is submitted by the IO that he shall supply the whatsapp number or email address of the accused Upender Dubey to the Ahlmad of the Court.

Put up for appearance of the accused Upender Dubey and further proceedings on 21.10.2020.

At this stage, date is changed to **26.10.2020**, on the request of Sh. Kuldeep Gola, Adv.

The dates already fixed i.e. 23.09.2020 to 25.09.2020 are cancelled.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
22.09.2020